



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,5th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:40 PM

**ITEM NO. 26 IN THE DAILY CAUSE LIST HAS
BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
56	WP(C)/3753/2021 FIXED	PARTHAPRATIM PHUKAN Versus PUNJAB NATIONAL BANK AND 2 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	R SARMAH (r-4) MR H K NATH (r-4) MR J BORAH (r-4) MR. K KAKOTI (r-4) SC, PNB
	WITH I.A.(Civil)/1760/2021 in WP(C)/3753/2021	PUNJAB NATIONAL BANK AND 2 ORS Versus PARTHAPRATIM PHUKAN		
	WITH			
57	Cont.Cas(C)/297/2021	PARTHAPRATIM PHUKAN Versus GURU PRASAD TALUKDAR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. A GANGULY MR. A DUTTA MR. A DHANUKA
58	Mat.App./20/2022 FIXED	MAHFI BEGUM Versus APURBA SAIKIA	MR. P J SAIKIA MR. R S MISHRA MR K J SAIKIA	
59	WA/111/2022 FIXED	ABDUL BASIT TAPADAR Versus SWAPAN NAMASUDRA AND 7 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, CO OP MR. J M A CHOUDHURY
ORDERS				
60	WA/197/2020 FIXED	PURNENDU SEKHAR DEBNATH Versus THE STATE OF ASSAM AND 6 ORS.	MR. N DHAR MS. S DASGUPTA	SC, SEC. EDU. MR. A K DUTTA (R7) MR. I H SAIKIA (R7) MR. S K GHOSH MR. B PURKAYASTHA (R7) MR A B DEY (R7) MS F AHMED SC, N C T E SC, ASSAM UNIVERSITY

61	PIL/20/2021 FIXED	AMGURI NABA NIRMAN SAMITY Versus THE STATE OF ASSAM AND 6 ORS	MR A R BHUYAN MR. S MUNIR MR. S RANA	GA, ASSAM MR H K SARMA SC, J M B
62	I.A.(Civil)/1471/2022 FIXED in PIL/61/2021 WITH PIL/61/2021	SRI CHIRANJIV AGARWAL, Versus SHANKAR MANDIR PRATIBEKHI SAMAJ AND 33 ORS. SHANKAR MANDIR PRATIBEKHI SAMAJ AND 24 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MR G JALAN MR H P GUWALA MR. H P NEOG	SC, PWD ROAD SC, PWD ROAD SC, PWD ROAD MR P DEKA (r-8) GA, ASSAM MR. B BORAH (r-8) MR. C BARO (r-8) SC, WPT AND BC SC, K A A C MR J CHUTIA SC, SEC. EDU.
63	I.A.(Civil)/2268/2022 B/O in WA/8226/2022 WITH WA/8226/2022 (Filing Number)	SHAMIM AKHTAR SUBHANI AND 27 ORS. Versus THE STATE OF ASSAM AND 3 ORS. SHAMIM AKHTAR SUBHANI AND 27 ORS. Versus THE STATE OF ASSAM AND 3 ORS. E	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI MRS. S ISLAM MR. A R BHUYAN	

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LEAVE NOTE OF ADVOCATES FOR 05/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
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22)	MR D K DAS	04-08-2022	To	08-08-2022
23)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

15	CRL.A(J)/15/2019 B/O	GAURI SHANKAR NATH @ BANKA Versus THE STATE OF ASSAM	MR. A M BORA(AMICUS CURIAE) MR Z ALAM MR. A K DUTTA MR D C NATH MS. S NAZNEEN	PP, ASSAM
	WITH			
16	Death Sentence Ref./2/2019	THE STATE OF ASSAM Versus GAURI SHANKAR NATH@ BANKA	PP, ASSAM	MR. K K HANDIQUE

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
59	WP(C)/4745/2022 FIXED	PARESH BAISHYA Versus THE STATE OF ASSAM AND 8 ORS	MS. S CHAKRAVARTY MS. M SHARMA MRS. P. SARMA	SC, SEC. EDU. GA, ASSAM
60	WP(C)/4960/2022 CAVT. NO.06882/022, FIXED	DR MD YAMIN HASSAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. R P SARMAH MR I HASSAN	SC, HIGHER EDU MR. S K MEDHI FOR CAVEATOR MS. G KASHYAP SC, G U SC, U G C
61	WP(C)/5060/2022 B/O	DHULAN NARZARY AND 16 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, ELEM. EDU GA, ASSAM SC, BTC
62	WP(C)/5076/2022 B/O	SMT. SONALI DEY Versus THE STATE OF ASSAM AND 9 ORS.	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM
ADMISSION				
63	WP(C)/424/2022 FIXED	SHAHER ALI Versus THE STATE OF ASSAM AND 19 ORS	MR. M AHMED	SC, ELEM. EDU GA, ASSAM MS M DEKA (r-6)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 63), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
53	WP(C)/3476/2022 FIXED	HRISHIKESH SHARMA Versus THE UNION OF INDIA AND 11 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	ASSTT.S.G.I.
54	WP(C)/4757/2022 CAVT. NO.08232/022, FIXED, CAVT. NO./823/2022(D/O)	PRANAB KR ADHIKARY Versus THE STATE OF ASSAM AND 9 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. M SARMA	GA, ASSAM MR D K DAS (R-7,9) MR. M KALITA MR H BETALA (R-7,9) MR. T DOLEY SC, PWD FOR CAVEATOR SC, PERSONNEL DEPT. SC, EXCISE DEPTT.
55	WP(C)/5058/2022 B/O	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	GA, ASSAM
56	WP(C)/5073/2022 B/O	ASHIT DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R TALUKDAR	GA, ASSAM
ORDERS				
57	I.A.(Civil)/2168/2022 B/O in WP(C)/7217/2021	SAURAV CHETIA AND 17 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
	WITH WP(C)/7217/2021	SAURAV CHETIA AND 17 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM MR. U K NAIR (r-5,6,7,8) MS. A VERMA(r-5,6,7,8) MS. SUDAKSHINA K. (r-5,6,7,8) MR. A DAS (R-5,6,7,8) MR. M P SARMA (r-5,6) SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
54	WP(C)/1532/2017 B/O	BILKISH BEGUM Versus THE STATE OF ASSAM and 2 ORS.	MR.T H HAZARIKA MR. S DEKA MR.M CHETIA MR.A RASHID MR.K ISLAM	GA, ASSAM MR.Y S MANNAN(R-3) MR.M RAHMAN(R-2) MS. A AHMED(R-2) MS.M BHATTACHARYYAR-3 MR.M GARODIA(R-3)
MOTION				
55	WP(C)/4674/2022 FIXED	JONAB ALI PARAMANIK Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY	H A AHMED (R-7) SC, P AND R.D. GA, ASSAM MR. R ALI (R-7) MR A S SK (R-7)
ORDERS				
56	I.A.(Civil)/2262/2022 B/O, ORIGINAL RECORDS ARE KEPT UNDER THE CUSTODY OF REGISTRAR (JUDL.) in WP(C)/2723/2022 WITH WP(C)/2723/2022	CMJ UNIVERSITY AND 14 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B D KONWAR SR. ADV. SC, ED MR. R SALOI MR J SINGH	
	WITH WP(C)/2723/2022	CMJ UNIVERSITY AND 14 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B D KONWAR SR. ADV. ASSTT.S.G.I. MR J SINGH MR P DOLEY	
57	WP(C)/3665/2017	CMJ UNIVERSITY and 5 ORS Versus THE UNION OF INDIA and 3 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. S SAIKIA MR. R DAS MR. R KALITA MR. R SALOI MS. J DEKA MR. J. SINGH MR. N S SINGH	C.G.C. MR. H GUPTA(R-1 to R-3) ASSTT. S.G.I.
	WITH I.A.(Civil)/3021/2017 in WP(C)/3665/2017	THE UNION OF INDIA and 3 ORS Versus CMJ UNIVERSITY and 3 ORS	C.G.C. MR.H GUPTA	MR.S SAIKIA MS.J DEKA MR.N S SINGH

WITH
I.A.(Civil)/3652/2019
in WP(C)/3665/2017

THE UNION OF INDIA AND 3 ORS
Versus
CMJ UNIVERSITY AND 3 ORS

C.G.C.
MRS. A GAYAN

MR. S SAIKIA
MR. R DAS
MS. J DEKA
MR. N S SINGH

WITH
I.A.(Civil)/122/2021
in WP(C)/3665/2017

CMJ UNIVERSITY AND 3 ORS.
Versus
THE UNION OF INDIA AND 3 ORS.

MR B D KONWAR
MR. R KALITA
MR. R SALOI
MR. J. SINGH

ASSTT.S.G.I.

WITH
I.A.(Civil)/1398/2021
in WP(C)/3665/2017

THE UNION OF INDIA 3 ORS
Versus
CMJ UNIVERSITY AND 3 ORS

MRS. A GAYAN

MR. B D KONWAR SR. ADV.

WITH
I.A.(Civil)/2000/2021
in WP(C)/3665/2017

CMJ UNIVERSITY and 3 ORS
Versus
THE UNION OF INDIA and 3 ORS

MR. B D KONWAR SR. ADV.
MRS J M KONWAR
MR. R DAS
MR. R KALITA
MR. R SALOI
MR. J. SINGH

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LEAVE NOTE OF ADVOCATES FOR 05/08/2022

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[For Friday,5th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 64 TO 126), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
62	WP(C)/4187/2022 FIXED	BHARATI BALA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL	MR A C BORBORA MR. M SMITH MR. N BORPATRAGOHAİN SC, EDU
63	WP(C)/4397/2022 FIXED	NUR HUSSAIN MOLLAH Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM	SC, P AND R.D. GA, ASSAM SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 05/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR A KAKOTI	29-07-2022	To	06-08-2022
9)	MR. O P BHATI	29-07-2022	To	12-08-2022
10)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
11)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
12)	MR. S B PRASAD	31-07-2022	To	13-08-2022
13)	MR. M K DAS	30-07-2022	To	06-08-2022
14)	MRS. N BARUAH	01-08-2022	To	13-10-2022
15)	MR. A AHMED	30-07-2022	To	06-08-2022
16)	MS. D GHOSH	01-08-2022	To	06-08-2022
17)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
18)	MR D K DAS	08-08-2022	To	10-08-2022
19)	MR B KAUSHIK	03-08-2022	To	12-08-2022

20)	MR. S SINHA	04-08-2022	To	10-08-2022
21)	MR. R P SINGH	09-08-2022	To	23-08-2022
22)	MR D K DAS	04-08-2022	To	08-08-2022
23)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Friday,5th August 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CRIMINAL BENCH (CRL.A.)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
52	AB/2191/2022 B/O	BHASKAR LACHIT AND 3 ORS Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
ORDERS				
53	I.A.(CrI.)/407/2022 CONNECTED WITH ITEM NO. 17 IN THE DAILY CAUSE LIST in CrI.A./170/2022	RANJAN RABHA @ THANG RABHA Versus THE STATE OF ASSAM AND ANR.	MR J DAS MR. S R RABHA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 05/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR A KAKOTI	29-07-2022	To	06-08-2022
9)	MR. O P BHATI	29-07-2022	To	12-08-2022
10)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
11)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
12)	MR. S B PRASAD	31-07-2022	To	13-08-2022
13)	MR. M K DAS	30-07-2022	To	06-08-2022
14)	MRS. N BARUAH	01-08-2022	To	13-10-2022
15)	MR. A AHMED	30-07-2022	To	06-08-2022
16)	MS. D GHOSH	01-08-2022	To	06-08-2022
17)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
18)	MR D K DAS	08-08-2022	To	10-08-2022

19)	MR B KAUSHIK	03-08-2022	To	12-08-2022
20)	MR. S SINHA	04-08-2022	To	10-08-2022
21)	MR. R P SINGH	09-08-2022	To	23-08-2022
22)	MR D K DAS	04-08-2022	To	08-08-2022
23)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
49	Bail Appln./1891/2022 B/O	MANABENDRA KALITA @ MANAB Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
ADMISSION				
50	CrI.A./171/2022 B/O	BHUPEN DAS . Versus THE STATE OF ASSAM AND ANR	MR. M A I HUSSAIN MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
	WITH I.A.(CrI.)/412/2022 in CrI.A./171/2022	BHUPEN DAS . Versus THE STATE OF ASSAM AND ANR	MR. M A I HUSSAIN MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
BAIL HEARING (BA)				
51	Bail Appln./1272/2022 WITH CASE RECORD, FIXED	SWARN SINGH Versus THE UNION OF INDIA	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
52	Bail Appln./1302/2022 FIXED	RAJIB ALI @ PUSKA Versus THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
53	WITH Bail Appln./1297/2022	DALWINDER SINGH AND ANR Versus THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
ORDERS				
54	I.A.(CrI.)/3/2021 WITH OFFICE NOTE, LCR 4 FILES, B/O in CrI.A./3/2021 WITH CrI.A./3/2021	SMTI SIMA DEBVERMA Versus THE STATE OF ASSAM AND ANR	MR. S K JAIN MS. L TALUKDAR	PP, ASSAM
		SMTI SIMA DEBVERMA Versus THE STATE OF ASSAM AND ANR	MR. S K JAIN MS. L TALUKDAR	MR. V N UPADHYAY (R-2) MS P MISHRA (R-2) PP, ASSAM
HEARING				

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LEAVE NOTE OF ADVOCATES FOR 05/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
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8)	MR A KAKOTI	29-07-2022	To	06-08-2022
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16)	MS. D GHOSH	01-08-2022	To	06-08-2022
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21)	MR. R P SINGH	09-08-2022	To	23-08-2022
22)	MR D K DAS	04-08-2022	To	08-08-2022
23)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
51	AB/2192/2022 B/O	ARUN LOCHAN ROY Versus THE STATE OF ASSAM	MR D R GOGOI A. K. KANU MS A PAYENG MS S SAIKIA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 05/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
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8)	MR A KAKOTI	29-07-2022	To	06-08-2022
9)	MR. O P BHATI	29-07-2022	To	12-08-2022
10)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
11)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
12)	MR. S B PRASAD	31-07-2022	To	13-08-2022
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16)	MS. D GHOSH	01-08-2022	To	06-08-2022
17)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
18)	MR D K DAS	08-08-2022	To	10-08-2022
19)	MR B KAUSHIK	03-08-2022	To	12-08-2022
20)	MR. S SINHA	04-08-2022	To	10-08-2022
21)	MR. R P SINGH	09-08-2022	To	23-08-2022
22)	MR D K DAS	04-08-2022	To	08-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 60 TO 117), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
56	WP(C)/8219/2019 B/O	M/S. MAHESHWARI INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	MR. N ALAM MR. S U AHMED MR A SHARMA MR K JAIN	GA, ASSAM SC. REVENUE SC, PWD (NH)
57	WP(C)/1367/2022 FIXED	ARUP SINHA Versus THE POWER GRID CORPORATION OF INDIA AND 3 ORS	MR. N BARUAH MR. R J DAS	MS. P BARUAH (r-4) SC, POWER GRID

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LEAVE NOTE OF ADVOCATES FOR 05/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
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9)	MR. O P BHATI	29-07-2022	To	12-08-2022
10)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
11)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
12)	MR. S B PRASAD	31-07-2022	To	13-08-2022
13)	MR. M K DAS	30-07-2022	To	06-08-2022
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16)	MS. D GHOSH	01-08-2022	To	06-08-2022
17)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
18)	MR D K DAS	08-08-2022	To	10-08-2022

19)	MR B KAUSHIK	03-08-2022	To	12-08-2022
20)	MR. S SINHA	04-08-2022	To	10-08-2022
21)	MR. R P SINGH	09-08-2022	To	23-08-2022
22)	MR D K DAS	04-08-2022	To	08-08-2022
23)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO SPECIAL LIST(SAO AND FAO) AND SPECIAL LIST(CRP AND CRP(I/O)), ALONG WITH THE FOLLOWING MATTERS ON WEDNESDAY, THURSDAY AND FRIDAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
51	CRP(IO)/174/2022 B/O	MD. ISMAIL ALI AND 2 ORS. Versus HARI GOPAL BISWAS AND 3 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
ADMISSION				
52	MACApp./444/2022 B/O	ORIENTAL INSURANCE COMPANY LTD. Versus NURJAHAN SARKAR AND 3 ORS.	MR SISHIR DUTTA MS M BORCHETIYA MR S DUTTA MR. SIDHANT DUTTA	MR D MONDAL FOR CAVEATOR
	WITH I.A.(Civil)/2282/2022 in MACApp./444/2022	ORIENTAL INSURANCE COMPANY LTD. Versus NURJAHAN SARKAR AND 3 ORS.	MR SISHIR DUTTA MS M BORCHETIYA MR S DUTTA MR. SIDHANT DUTTA	MR D MONDAL FOR CAVEATOR
STAY MATTERS				
53	CRP(IO)/274/2018 FIXED	M/S. DOLAGURI TEA CO. (P) LTD. Versus M/S. KATHONI TEA COMPANY LTD	MR G CHOUDHURY MS A REHMAN MR K K GOSWAMI MS. S KAUSHIK	MR A DEY (R-1)

LEAVE NOTE OF ADVOCATES FOR 05/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
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6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
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16)	MS. D GHOSH	01-08-2022	To	06-08-2022
17)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
18)	MR D K DAS	08-08-2022	To	10-08-2022
19)	MR B KAUSHIK	03-08-2022	To	12-08-2022
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22)	MR D K DAS	04-08-2022	To	08-08-2022
23)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST DATED 01-08-2022 TO 06-08-2022 LISTED BEFORE THIS BENCH,ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

58	MACApp./937/2018 AT 10:30 A.M.	SMT BHARATI BEZBARUAH AND 3 ORS Versus RELIANCE GENERAL INSURANCE CO. LTD AND 2 ORS	MR. J KALITA MR. D PEGU	MR T KALITA MR. A KAKATI
59	MACApp./59/2021 AT 10:30 A.M.	RAJEK ALI Versus SHRIRAM GENERAL INSURANCE CO. LTD. AND 2 ORS.	MR. S ISLAM MR. S AHMED	MR. R GOSWAMI MS. P BORTHAKUR

ORDERS

60	I.A.(Civil)/2314/2019 FIXED in MACApp./2801/2019	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. GEETIMA DEKA AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MACApp./2801/2019 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI GEETIMA DEKA AND ANR		

LEAVE NOTE OF ADVOCATES FOR 05/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
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10)	MR. M U MAHMUD	29-07-2022	To	07-08-2022

11)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
12)	MR. S B PRASAD	31-07-2022	To	13-08-2022
13)	MR. M K DAS	30-07-2022	To	06-08-2022
14)	MRS. N BARUAH	01-08-2022	To	13-10-2022
15)	MR. A AHMED	30-07-2022	To	06-08-2022
16)	MS. D GHOSH	01-08-2022	To	06-08-2022
17)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
18)	MR D K DAS	08-08-2022	To	10-08-2022
19)	MR B KAUSHIK	03-08-2022	To	12-08-2022
20)	MR. S SINHA	04-08-2022	To	10-08-2022
21)	MR. R P SINGH	09-08-2022	To	23-08-2022
22)	MR D K DAS	04-08-2022	To	08-08-2022
23)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,5th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

**[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A.(CrI.)/356/2022 WITH AB/1325/2022 (D/O) in AB/1325/2022	POJALAL NAMASUDRA Versus THE STATE OF ASSAM,	MR. P J SAIKIA MS M NIROLA	
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HEARING

2	MACApp./120/2021 PART-HEARD, FIXED	SHEKHARJEET SARMA Versus MONDIRA SAIKIA	MS D SAIKIA MR D SAIKIA	MS. N GOGOI MR. P SAIKIA MS F AHMED
3	MACApp./257/2021 PART HEARD, FIXED, BY SLIP WITH I.A.(Civil)/521/2022 in MACApp./257/2021	ORIENTAL INSURANCE CO. LTD. Versus SRIMATI BARUAH AND 3 ORS SRIMATI BARUAH Versus ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH MR. M KHAN MR. J RAHMAN MR R ISLAM	MR. M KHAN (R-1,2) MR. J RAHMAN (R-1,2) MR R ISLAM (R-1,2)
4	MACApp./258/2021 WITH I.A.(Civil)/551/2022 in MACApp./258/2021	ORIENTAL INSURANCE COMPANY LIMITED Versus NIHARENDRA NARAYAN BARUAH AND 4 ORS ROHAN BARUAH Versus ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS E	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH MR. M KHAN MR. J RAHMAN MR R ISLAM	MR. M KHAN (R-2,3,4) MR. J RAHMAN (R-2,3,4) MR R ISLAM (R-2,3,4)
5	MACApp./259/2021 WITH I.A.(Civil)/523/2022 in MACApp./259/2021	ORIENTAL INSURANCE COMPANY LIMITED Versus NIHARENDRA NARAYAN BARUAH AND 4 ORS ROHAN BARUAH AND ANR. Versus ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH MR. M KHAN MR. M KHAN MR. J RAHMAN MR R ISLAM	MR. M KHAN (R-2,3) MR. J RAHMAN (R-2,3) MR R ISLAM (R-2,3)
6	MACApp./260/2021	ORIENTAL INSURANCE COMPANY LIMITED Versus MISS SONA DAS AND 2 ORS	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	MR. M KHAN (R-1) MR. J RAHMAN (R-1) MR R ISLAM (R-1)

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LEAVE NOTE OF ADVOCATES FOR 05/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR A KAKOTI	29-07-2022	To	06-08-2022
9)	MR. O P BHATI	29-07-2022	To	12-08-2022
10)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
11)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
12)	MR. S B PRASAD	31-07-2022	To	13-08-2022
13)	MR. M K DAS	30-07-2022	To	06-08-2022
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